

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

OA 410/2002

DATE OF ORDER: 20.9.2002

Bhanwar Singh Gurjar son of Shri Pokarmal Gurjar, aged 28 years, resident of Village Soti Post, Budana, Tehsil and District Jhunjhunu (Rajasthan).

....Applicant.

VERSUS

1. Union of India through its Secretary to the Government of India, Department of Posts, Ministry of Communications, New Delhi.
2. Post Master General, Rajasthan Western Region, Jodhpur.
3. The Superintendent of Post Offices, Jhunjhunu Postal Division, Jhunjhunu.
4. Shri Pankaj Kumar son of Shri Ummed Singh, resident of Village and Post Pratap Pura via Jhunjhunu and working as Gramin Dak Sevak Branch Post Master, Dessoar, District Jhunjhunu.

...Respondents.

Mr. M.S. Gurjar, Counsel for the applicant.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

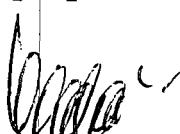
ORDER (ORAL)

The applicant is aggrieved of the letter dated 22.6.2002 whereby one Shri Pankaj Kumar has been appointed as Extra Departmental Post Master in preference to his candidature. In relief, he has prayed for holding the appointment of Shri Pankaj Kumar, respondent No. 4, as illegal and applicant be treated as having been selected for the said post.



2. Heard the learned counsel for the applicant. He submits that applicant has filed a representation to Superintendent Postal Services, Jhunjhunu (Rajasthan) i.e. Respondent No. 3, on 25.6.2002 giving a copy to other respondents but the same has not been replied.

3. Without going into the merits of the case, we are of the view that the representation of the applicant should be disposed of first. Accordingly this OA is disposed of at the admission stage with a direction to the applicant to file a fresh representation to the Respondent No. 3 alongwith a copy of this order within 15 days and by Speed Post in order to avoid delay, in that event the Respondent No. 3 shall dispose of his representation within six weeks from the date of receipt of the representation and inform the applicant promptly.


(M.L. CHAUHAN)

MEMBER (J)


(H.O. GUPTA)

MEMBER (A)

AHQ